

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1747
ANSWERED ON:22.07.2014
WOMEN POLICE STATIONS
Panda Shri Baijayant "Jay"

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to set up all-women police stations to specially deal with crime against women; and
- (b) if so, the details thereof and the advisories issued to the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (b): No Madam. ``Police`` is State subject under the Seventh Schedule to the Constitution of India and, therefore, the State Governments and UT administrations are primarily responsible for notifying and setting up of women Police units / stations. However, Ministry of Home Affairs had issued a detailed advisory on crimes against women dated 4th September, 2009 to all State Governments/UTs, wherein they have been inter-alia, advised to set up exclusive 'Crime against Women and Children' desk in each police station and the Special Women police cells in the police stations and all women police thana as needed.

As per data available with Bureau of Police Research and Development (BPR&D), there were a total of 502 All Women Police Stations in the country as on 01.01.2013. The state-wise details are given in Annexure.